### CS No.8628/2016 Bright Industries Vs. Asha Auto Enterprises

(Through V/C Cisco-Webex)

27.07.2020

### At 12:36 PM to 12:45 PM

Present:

Sh. Shubham Devadiya, Ld. Trainee Judge.

Sh. Maninderjeet Singh, Ld. Counsel for the plaintiff.

Sh. N.P. Singh, Ld. Counsel for the defendant.

Adjournment is sought by the plaintiff by stating that he is not well prepared with the arguments and also have to go through the last order passed by the court. Same is not opposed.

Last opportunity is granted.

Be listed for final arguments on 25.08.2020. A scanned Copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure.

(RAJINDER KUMAR)

SCJ-cum-RC (West), THC

Delhi: 27.07.2020

# RC/ARC No.153/2017 Kumud Sethi & Ors. Vs. Raj Kumar Babbar & ORs.

(Through V/C Cisco-Webex)

7.07.2020

## t 11:15 AM to 12:00 Noon

resent:

Sh. Shubham Devadiya, Ld. Trainee Judge.

Sh. Neeraj Yadav, Ld. Counsel for the petitioner.

Sh. Akshat Kumar, Ld. Counsel for respondents no.1 & 3.

Sh. Rajesh Baweja, Ld. Counsel for respondents no.2.

Part arguments on leave to defend application heard.

Be listed for remaining arguments on leave to defend application on 05.08.2020. A scanned copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure.

(RAJINDER KUMAR)

SCJ-cum-RC (West), THC

Delhi: 27.07.2020

#### CS No.611781/2016 Kamai Bajaj Vs. Anii Kataria

(Through V/C Cisco-Webex)

27.07.2020

At 12:10 PM to 12:34 PM

Present:

Sh. Shubham Devadiya, Ld. Trainee Judge.

Sh. Sumesh Gandhi, Ld. Counsel for the plaintiff.

Sh. Mritunjay, Ld. Counsel for the defendant no.1.

Sh. Rohit, Ld. Counsel for the defendant no.3.

Defendant no.2 is stated to be ex-parte.

F/A heard partly.

Be listed for remaining final arguments on 11.08.2020. A scanned copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure.

(RAJINDER KUMAR)

SCJ-cum-RC (West), THC

Delhi: 27.07.2020